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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4358/2023 & CM APPL. 16807/2023

SANJEEV CHOUDHARY

.....Petitioner

Through: Ms. Akanksha Mehra, Mr. Himanshu

Tyagi, Advocates

versus

THE CHIEF PUBLIC INFORMATION OFFICER AND ORS

....Respondents

Through: Ms. Hetu Arora Sethi, ASC, GNCTD

with Mr. Prakhar Mani Tripathi,

Advocate

Mr. Anupam Srivastava, Advocate

(Amicus Curiae)

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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13.08.2024

- 1. It is already 5:10 PM. Due to paucity of time, it is not possible to take up this matter today.
- 2. List on 7th November, 2024.

SANJEEV NARULA, J

AUGUST 13, 2024/ab